

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-519**  
IB-677/ND/2022

**IN THE MATTER OF:**

State Bank of India

**Vs.**

Shakuntala Devi

**....Applicant**

**.....Respondent**

**SECTION**

U/s 95 IBC

**Order delivered on 18.01.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Apeksha Dhanvijay

For the Respondent :

**ORDER**

Due to paucity of time, list the matter on **28.02.2023**.

Sd/-  
(Court Officer)